GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:4269
ANSWERED ON:02.05.2012
CLEARANCE TO ATOMIC POWER PROJECTS
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Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether Nuclear Power Corporation of India Ltd. (NPCIL) had submitted proposals for obtaining environmental and forest clearance to atomic power projects;
- (b) if so, the details thereof and the present status of each of such project, project-wise; and
- (c) the time by which clearance to each of such project is likely to be obtained?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

- (a)&(b) NPCIL has taken up the process of obtaining environmental clearance for its proposed projects at Gorakhpur, Haryana; Chutka, Madhya Pradesh; Kowada in Andhra Pradesh and Chhaya Mithi Virdi in Gujarat. The Terms of Reference (ToR) for Environmental Impact Assessment (EIA) studies have been approved by the Ministry of Environment & Forests (MoEF). The EIA studies in accordance with the approved ToR by specialized agencies are in progress.
- (c) The Environmental clearance process involves approval of ToR, EIA studies and submission of EIA report, public hearing, submission of final EIA report and final review by the Expert Appraisal Committee (EAC) of the MoEF before grant of environment clearance. The process typically takes about two years.